

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 6587 OF 2003

DEEPAK AGRAWAL & ANR.

Appellant (s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With office report)

Date: 15/12/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Appellant(s)

Dr. Rajiv Dhavan, Sr. Adv. (N.P)
Mr. Pankaj Bhatia, Adv.
Ms. Priyanka, Adv.
Dr. Kailash Chand, Adv.
Mrs Rachna Gupta, Adv.

For Respondent(s)

Mr. P.S. Narsimhan, Sr. Adv.
Mr. K.K. Mohan, Adv.

Mr. Dinesh Dwivedi, Sr. Adv.
Mr. Ravi Prakash Mehrotra ,Adv
Mr. Mukesh Verma, Adv.
Mr. Vibhu Tiwari, Adv.

UPON hearing counsel the Court made the following
O R D E R

Stand over for two weeks. Vakalatanama to be

filed by Mr. Kailash Chand, Adv. may be accepted.
(DEEPAK MANSUKHANI) (RENUKA SADANA)
Court Master Court Master